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Title: Regarding construction of a sub-way at level crossing No. 45 between Thirukalukkundram and Chengalpattu in Tamil Nadu.

SHRIMATI K. MARAGATHAM (KANCHEEPURAM): Mr. Chairman, Sir, I wish to raise urgent and important issue pertaining to my Kancheepuram Constituency.

In Kancheepuram Constituency, at level crossing No. 45 between Thirukalukkundram and Chengalpattu, an over bridge was constructed by the Railway Authorities. Limited Use Subway work was also sanctioned by the Railways in this area. Although it has been sanctioned, yet the work relating to Limited Use Subway has not been started. The school going children, senior citizens and women find it very difficult to use the over bridge. As the project relating to Limited Use Subway had already been approved by the Railway Authorities, the work should have been started by now. But it is still pending.

I, therefore, urge upon the hon. Railway Minister to look into this matter and instruct the officials concerned to expedite the work of constructing Limited Use Subway at level crossing No. 45 between Thirukalukkundram and Chengalpattu.

I would once again thank my leader hon. Puratchi Thalaivi Amma for giving me an opportunity to speak in this august House. Thank you.